

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:1972

ANSWERED ON:06.12.2005

AGRAHAYANA I SAKA SLOW IMPLEMENTATION OF PROGRESS

Gangwar Shri Santosh Kumar

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

a. whether the State Government and people of North Eastern States have registered their protest with the Union Government against slow progress in the implementation of developmental works in these States despite setting up of a separate Ministry; b. if so, the time by which these complaints are likely to be redressed and the funds released by the Government for the development of these areas; and c. if not, the reasons therefor ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH)

a. No, sir. The Ministry of Development of North Eastern Region (DoNER) sanctions infrastructure development projects under the scheme of Non Lapsable Central Pool of Resources (NLCPR) and also through the North Eastern Council (NEC). After sanction, the Ministry and NEC release funds to the State Governments. The projects are implemented by the State Governments themselves or agencies decided by them. Rs. 3367.16 crore have been released for the projects since inception of NLCPR i.e. from 1998-99 under this scheme. The NEC has released Rs. 1071.81 crore for developmental projects during the 10th Plan period upto October 2005.

(b&c) Question do not arise.